

MR. SPEAKER : No, no, you are not allowed.

श्री जयपाल सिंह (हरिद्वार) : (व्यवधान)

श्री गिरधारी लाल व्यास (भीमवाड़ा) : अध्यक्ष महोदय, बेतड़ी कापर प्रोजेक्ट के लिए किसानों की जमीन एक्वायर की गई, उसका मुआवजा नहीं दिया गया और न ही उसमें शास्त्रकारों को नौकरी में लिया गया... (व्यवधान)

MR. SPEAKER : No, no, you are not allowed.

श्री जयपाल सिंह (हरिद्वार) : अध्यक्ष महोदय, इस सत्र में हरिजन श्रमिकों पर बात करने का कोई अवसर नहीं दिया गया... ।

अध्यक्ष महोदय : आज भी तो उसी पर बात हो रही थी। (व्यवधान)

MR. SPEAKER : Shri Narayan Datt Tiwari.

12.04 hrs.

#### PAPERS LAID ON THE TABLE

##### NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJII CHANANA) : On behalf of Shri Narayan Datt Tiwari.

I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under

sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

- (1) The Imported Cement Control (Second Amendment) Order, 1981, published in Notification No. S.O. 522 (E) in Gazette of India dated the 30th June, 1981.
- (2) The Imported Cement Control (Third Amendment) order, 1981, published in Notification No. S.O. 605(E) in Gazette of India dated the 24th July, 1981. [Placed in library. See No. LT-2781/81].

REVIEW ON AND ANNUAL REPORT OF INSTITUTE FOR DEFENCE STUDIES AND ANALYSES, NEW DELHI FOR 1979-80.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ Y. PATIL) : I beg to lay on the Table :—

- (1) A copy of the Annual Report (Hindi and English versions) of the Institute for Defence Studies and Analyses, New Delhi, for the year 1979-80 along with Audited Accounts.
- (2) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute. [Placed in library. See No. LT-2782/81].

MR. SPEAKER : आप-जा जाना और मुझे बता देना। Not here.

(Interruptions)

MR. SPEAKER : This is out of order; not allowed.

(Interruptions)